

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2342
TO BE ANSWERED ON 12.03.2026**

REGISTRATION OF WORKERS IN BELAGAVI

2342. SHRI IRANNA KADADI:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of unorganized workers registered on e-Shram portal from the Belagavi district;**
- (b) the details of benefits linked to the e-Shram card delivered to workers;**
- (c) the measures taken to cover the construction workers, sugarcane cutters and domestic helps under the social security net;**
- (d) the status of pension scheme (PM-SYM) enrollment in the district; and**
- (e) Government's initiative to provide skill training to the registered unorganized workers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

As on 8th March 2026, over 31.55 crore unorganised workers have already been registered on eShram portal including over 10.20 lakh unorganised workers in Belagavi district.

As on 8th March 2026 20,162 unorganised workers have already enrolled under Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) in Belagavi district.

Details of unorganised workers registered on eShram portal enrolled under various social welfare schemes in Belagavi district is annexed.

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Under the Code on Social Security, 2020, building and construction workers are eligible for registration as beneficiaries with the State Building and Other Construction Workers' Welfare Boards, subject to prescribed conditions.

The State BOCW Welfare Boards implement welfare schemes for registered construction workers including life and disability cover, pension, medical benefits, maternity benefits, education assistance for children, skill development and other welfare measures.

The cess levied on construction cost is collected by the local authority or authority notified by the State Government and deposited with the State BOCW Welfare Boards for providing welfare and social security benefits to registered construction workers.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers including construction workers, sugarcane cutters and domestic helps to have access to various social security schemes, Ministry of Labour and Employment launched the eShram- "One-Stop-Solution" on 21st October 2024. eShram- "One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana - Gramin (PMAY-G), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana - Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

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Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities , Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.

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Annexure referred to in reply to Part (a) to (e) of the Rajya Sabha Unstarred Question No. 2342 for 12.03.2026 regarding “Registration of workers in Belagavi” raised by Shri Iranna Kadadi.

Details of unorganised workers registered on eShram portal enrolled under various social welfare schemes in Belagavi district as on 05.03.2026.

S. No.	Schemes	Enrollments in Belagavi District
1.	One Nation One Ration Card (ONORC)	73,381
2.	Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)	3,77,920
3.	Pradhan Mantri Suraksha Bima Yojana (PMSBY)	1,58,333
4.	Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G)	2,72,136
5.	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	12,275
6.	Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	53,985
7.	Pradhan Mantri Awas Yojana – Gramin (PMAY-G)	4,071
8.	Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	10,897
9.	Pradhan Mantri Matru Vandna Yojana (PMMVY)	21,990
10.	Pradhan Mantri Awas Yojana – Urban (PMAY-U)	1,490
11.	Indira Gandhi National Widow Pension Scheme (IGNWPS)	9,969
12.	Indira Gandhi National Disability Pension Scheme (IGNDPS)	1,781
13.	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	05
